

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.77/230/HDB/2017
NAME OF THE COMPANY	Karvy Consultants Ltd, Karvy Computershare Pvt Ltd & Karvey Fintech Pvt Ltd
NAME OF THE TRANSFEROR	Karvy Consultants Ltd, Karvy Computershare Pvt Ltd & Karvey Fintech Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DB Rayn For VS Regin for Applicants	Advocate	V braju (@ gmil. in 9849 20947	ali

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.B. Raju, learned Counsel for the Applicant and Shri M.Anil Kumar, Learned Counsel for OL.

Orders reserved.

Member (J)

Bm